

- |                                                                             |       |      |
|-----------------------------------------------------------------------------|-------|------|
| (3) Construction of a cafeteria with accommodation at Nagarjunasagar.       | 23.70 | 5.00 |
| (4) Additional Accommodation at Ramappa                                     | 20.81 | 5.00 |
| (5) Additional Accommodation at Pakhal                                      | 2.33  | 1.00 |
| (6) Construction of six double & six single bedroom cottages at Rishikonda. | 20.80 | 5.00 |

**Destruction of Stocks of Cotton by Fire at Guntur (A.P.)**

254. SHRI C MADHAV REDDI :  
SHRI BHATTAM SRI RAMA MURTY :

Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that huge stocks of cotton belonging to the Cotton Corporation of India and two private companies besides property worth crores of rupees were destroyed in a major fire at Pulladigunta near Guntur town of Andhra Pradesh on 10th June, 1985; and

(b) If so, the cause of the fire and details of the loss of cotton and property?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) and (b). There was a fire at M/s. Seshadri Cotton Ginning and Pressing Factory Puttadigunta on 10th June, 1986. The factory was hired by Cotton Corporation of India (CCI) for processing its stocks and storage of cotton. Apart from the insured stocks of CCI worth Rs. 77.5 lakhs approximately, property and goods worth about Rs. 1 crore belonging to private parties including the owner of the factory are reported to have been destroyed. The cause of the fire is under investigation.

**Assistance By S.B.I. for Promotion of Prawn Culture in Orissa**

255. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(b) whether the State Bank of India has been assisting the State of Orissa for the promotion of prawn culture;

(b) if so, the number of branches of State Bank of India which are providing loans at present for the promotion of prawn culture; and

(c) the number of farmers and the amount of loan given to them for the above purpose in 1985-86 and 1986-1987?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). The requisite information is being collected and will be laid on the Table of the House to the extent possible.

**Export of Marine Fisheries By MPEDA**

256. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state:

(a) whether the Marine Products Export Development Authority (MPEDA) is the sole exporter of marine fisheries; and

(b) if so, the total quantum of marine fisheries exported by MPEDA during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT): (a) and (b). The Marine Products Export Development Authority has been constituted to promote the development of marine products industry with special reference to exports. It does not undertake direct export of marine fisheries.

**Export Earnings from Marine Products**

257. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state: